

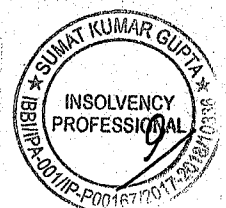
FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
RICHI RICH AGRO FOODS PRIVATE LIMITED OPERATING IN RICE PROCESSING AT
VILLAGE TOLANWANI, TEHSIL BARARA, DISTT. AMBALA, BARARA, HARYANA, 133205
 (Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	Richi Rich Agro Foods Private Limited CIN: U15494HR2009PTC039133 PAN: AAECR3613D
2. Address of the registered office	Village Tolanwani, Tehsil Barara, Distt. Ambala, Barara, Haryana, 133205
3. URL of website	Nil
4. Details of place where majority of fixed assets are located	Village Tolanwani, Tehsil Barara, Distt. Ambala, Barara, Haryana, 133205
5. Installed capacity of main products/ services	Not available
6. Quantity and value of main products/ services sold in last financial year	Not available
7. Number of employees/ workmen	Nil
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be sought by sending a request to Resolution Professional at cirp.richirich@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be sought by sending a request to Resolution Professional at cirp.richirich@gmail.com
10. Last date for receipt of expression of interest	10.10.2023
11. Date of issue of provisional list of prospective resolution applicants	15.10.2023
12. Last date for submission of objections to provisional list	20.10.2023
13. Date of issue of final list of prospective resolution applicants	23.10.2023
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	25.10.2023
15. Last date for submission of resolution plans	24.11.2023
16. Process email id to submit EOI	cirp.richirich@gmail.com

Process E-mail ID: cirp.richirich@gmail.com

Details:

Sumat Kumar Gupta
 Resolution Professional
 For Richi Rich Agro Foods Private Limited
 IBBI/IPA-001/IP-P00167/2017-2018/10336
 E-mail: sumatguptaca@gmail.com
 AFA valid till 09.08.2024
 2581/3B/1, Ghora Factory Road, Near Zoom Hotel
 Building, Industrial Area-A, Ludhiana 141001
 Date: 25.09.2023
 Place: Ludhiana



FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR

RICHI RICH AGRO FOODS PRIVATE LIMITED OPERATING IN RICE PROCESSING AT VILLAGE TOLANWANI, TEHSIL BARARA, DISTT. AMBALA, BARARA, HARYANA, 133205

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Richi Rich Agro Foods Private Limited CIN: U15494HR2009PTC039133 PAN: AAECR3613D
2.	Address of the registered office	Village Tolanwani, Tehsil Barara, Distt. Ambala, Barara, Haryana, 133205
3.	URL of website	Nil
4.	Details of place where majority of fixed assets are located	Village Tolanwani, Tehsil Barara, Distt. Ambala, Barara, Haryana, 133205
5.	Installed capacity of main products/ services	Not available
6.	Quantity and value of main products/ services sold in last financial year	Not available
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be sought by sending a request to Resolution Professional at cirp.richirich@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be sought by sending a request to Resolution Professional at cirp.richirich@gmail.com
10.	Last date for receipt of expression of interest	10.10.2023
11.	Date of issue of provisional list of prospective resolution applicants	15.10.2023
12.	Last date for submission of objections to provisional list	20.10.2023
13.	Date of issue of final list of prospective resolution applicants	23.10.2023
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	25.10.2023
15.	Last date for submission of resolution plans	24.11.2023
16.	Process email id to submit EOI	cirp.richirich@gmail.com

Process E-mail ID: cirp.richirich@gmail.com

Details:

Sumat Kumar Gupta
Resolution Professional

For Richi Rich Agro Foods Private Limited
IBBI/IPA-001/IP-P00167/2017-2018/10336

E-mail: sumatguptaca@gmail.com

AFA valid till 09.08.2024

Date: 25.09.2023

Place: Ludhiana

2581/3B/1, Ghora Factory Road, Near Zoom Hotel Building,
Industrial Area-A, Ludhiana 141001

फॉर्म-जी

अभिरूचि की अभिव्यक्ति हेतु आमंत्रण

रिची रिच एग्रो फूड्स प्राइवेट लिमिटेड गांव टोलनवानी, तहसील बराड़ा, जिला अंबाला, बराड़ा, हरियाणा, 133205 में चावल प्रसंस्करण में काम कर रही है।
(भारतीय दिवाला और शोधन अक्षमता बोर्ड (कारपोरेट व्यक्तियों के लिए दिवाला प्रस्ताव प्रक्रिया) विनियमों, 2016 के विनियम 36ए (1) के अधीन)

संबंधित विवरण

1.	सीआईएन/वेन के साथ कारपोरेट देनदार का नाम	रिची रिच एग्रो फूड्स प्राइवेट लिमिटेड CIN: U15494HR2009PTC039133 PAN: AAEC R3613D
2.	पंजीकृत कार्यालय का पता	गांव टोलनवानी, तहसील बराड़ा, जिला अंबाला, बराड़ा, हरियाणा, 133205
3.	वेबसाइट का सुआरएल	निल
4.	इस स्थान का विवरण जहां अधिकांश अचल संपत्तियां स्थित हैं	गांव टोलनवानी, तहसील बराड़ा, जिला अंबाला, बराड़ा, हरियाणा, 133205
5.	मुख्य उत्पादों/सेवाओं की स्थापित क्षमता	लागू नहीं
6.	पिछले वित्तीय वर्ष में बोले गए मुख्य उत्पादों/सेवाओं की मात्रा और मूल्य	लागू नहीं
7.	कामगाह/कर्मचारियों की संख्या	शून्य
8.	दो वर्षों के अंतिम उपलब्ध वित्तीय विवरण (अनुसूची के साथ), लेनदारों की सूची, प्रक्रिया के बाद की घटनाओं के लिए प्रासंगिक लिथिया सहित अधिक विवरण यहां उपलब्ध हैं:	cirp.richrich@gmail.com पर ईमेल द्वारा प्रस्ताव पेशेवर से मांगा जा सकता है
9.	कोड की धारा 25(2)(एच) के अधीन प्रस्ताव आवेदकों के लिए पात्रता उपलब्ध है	cirp.richrich@gmail.com पर ईमेल द्वारा प्रस्ताव पेशेवर से मांगा जा सकता है
10.	अभिरूचि की अभिव्यक्ति की प्राप्ति की अंतिम तिथि	10.10.2023
11.	प्रस्तावित प्रस्ताव आवेदकों की अंतिम सूची जारी करने की तिथि	15.10.2023
12.	अंतिम सूची पर आपत्तियों के प्रस्तुतिकरण की अंतिम तिथि	20.10.2023
13.	प्रस्तावित प्रस्ताव आवेदकों के अंतिम सूची की तिथि	23.10.2023
14.	प्रस्तावित प्रस्ताव आवेदकों के लिए प्रस्ताव योजना के लिए अनुरोध तथा सूचना ज्ञापना, मुल्मांकन सारणी जारी करने की तिथि	25.10.2023
15.	प्रस्ताव योजना प्रस्तुत करने की अंतिम सूची	24.11.2023
16.	ईओआई प्रस्तुत करने की प्रक्रिया ईमेल आईडी	cirp.richrich@gmail.com

प्रक्रिया ईमेल आईडी: cirp.richrich@gmail.com
विवरण

सुमत कुमार गुप्ता
प्रस्ताव पेशेवर

कृते रिची रिच एग्रो फूड्स प्राइवेट लिमिटेड
IBB/PA-001/IP-P00167/2017-2018/10336

ईमेल आईडी: sumatguptaca@gmail.com

एएफए वैधता 09.08.2024 तक

दिनांक: 25.09.2023

स्थान: लुधियाना

258/3बी/1, छोड़ा फैक्ट्री रोड, जूम होटल बिल्डिंग के पास,
औद्योगिक क्षेत्र-ए, लुधियाना 141001

